

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4710
ANSWERED ON:07.08.2009
FUNDS FOR POWER GENERATION
Munda Shri Arjun

Will the Minister of POWER be pleased to state:

- (a) whether the State Government of Jharkhand has demanded Rs.18,100 crore through Thirteenth Finance Commission from the Union Government for augmenting the power generation in the State;
- (b) if so, the details thereof;
- (c) whether the Government proposes to sanction the required funds for the purpose; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI)

- (a) : In the Memorandum submitted to the Thirteenth Finance Commission, the Government of Jharkhand has projected the requirement of Rs.18,700 crore to meet the future demand of power in the state.
- (b) : Break-up of requirement of funds projected by Government of Jharkhand before the Thirteenth Finance Commission for development of energy sector in the State is as follows:

Particulars MW Government Funding
(Rupees in Crores)

Generation 5000 7200 (30% of the cost)
 1000

Nuclear 500 3000

Hydel 500

Transmission - -

Distribution + IT - 7500

Non Conventional Energy 500

Conservation Fund 500

Total 18700

(c) & (d) : The Thirteenth Finance Commission would take a decision on this proposal along with the proposals from other State Governments to be reflected in its report covering the five year period from 01.04.2010 to 31.03.2015.